HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 34/2017

Wasim RajaApplicant (s)

Through: - Mr. M. U. Salaria, Advocate (on audio call from residence in Jammu)

V/s

State of J&K and another

.....Respondents (s)

Through :- Mr. Aseem Sawhney, AAG

(on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

Learned counsel for the applicant seeks some time to have instructions.

List on 01.07.2020.

Meanwhile, respondents shall file status report.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)